GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:4521 ANSWERED ON:03.05.2012 CONTAMINATION OF GROUND WATER Siddeswara Shri Gowdar Mallikarjunappa;Yadav Shri Ranjan Prasad

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the number of districts with arsenic and fluoride affected ground water in Karnataka have increased during the last three years;
- (b) if so, whether any survey has been carried out to find out the reasons for increasing trend of arsenic in the State;
- (c) if so, the details thereof; and
- (d) the permissible limit of lead and uranium in water?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) As per ground water quality data of National Network of Hydrograph Stations (NHS) available with Central Ground Water Board, the number of fluoride affected districts in the State of Karnataka has not increased during the last three years. Arsenic contamination has so far not been reported by CGWB in the State.
- (b) & (c) Question doesn't arise.
- (d) As per Bureau of Indian Standards (IS 10500, 2004), the permissible limit of lead is 0.01mg/litre. There is no specific mention in the Standards about permissible limit of Uranium. However, under radioactive materials, permissible limit for Alpha emitters is 0.1 Bq/litre and that for Beta emitters is 1.0 Bq/litre.